

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. S. U. WADGAONKAR
COURT 47 ADDL SESSIONS JUDGE
Criminal Cause List Dated 03-07-2020**

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|-------------------------|------------------|-----------------|--|-------------------------|
| (Urgent Cases) | | | | |
| <u>ARGUMENTS</u> | | | | |
| 1 | SPL CASE CBI | 100021/2002 | CBI EOW MUMBAI Vs Ms KMP SYNTEX PVT LTD AND ORS. | SPP GONSALVIS |
| <u>JUDGMENT</u> | | | | |
| 2 | SPL CASE CBI | 100022/2019 | CBI EOB Vs Abhinav Chandrapal Singh @ Dr. Rajiv Gupta | |